

**National Company Law Tribunal**

**Allahabad Bench**

**CP NO.34/ALD/2016**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

**NAME OF THE COMPANY: Asha Khandelwal Vs BEE Kay Precisions (I) Pvt Ltd**

**SECTION OF THE COMPANIES ACT: U/S 271 and 433 of the Companies Act 2013**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

**Order dated 11.04.2017 CA NO 34/ALD/2017 BEE KAY PRECISIONS PVT  
LTD**

The present case is filed under section 271(1), 272 of companies act of 2013 seeking winding up of respondent company which is said to be in liquidation. Therefore, a notice be issued to the O/L and other concerned parties as per procedure.

The matter be listed on 15.05.2017

Date-11.04.2017

  
Shri.H.P. Chaturvedi (Member Judicial)